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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**


**IA 388/2017 in MA Inw. 6265/2017 in TP No. 88/397-398/NCLT/AHM/2016
(New)
C.P. No. 8/397-398/CLB/MB/2015 (Old)**

**Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.03.2018**

Name of the Company: Smita Binod
V/s.
Smita Colonisers & Builders Pvt. Ltd

Section of the Companies Act: Section 397-398 of the Companies Act, 1956


<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	JAIMIN GANDHI	ADVOCATE	APPELLANT/APPLICANT	
2.				

ORDER

Learned Advocate Mr. Jaimin Gandhi present for Applicant. None present for Respondents No. 2 and 3 in IA 388/2017.

On the request of the Respondents the matter is adjourned.

List the matter on 09.04.2018.


**MANORAMA KUMARI
MEMBER JUDICIAL**
Dated this the 9th day of March, 2018.


**HARIHAR PRAKASH CHATURVEDI
MEMBER JUDICIAL**